

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 10

CP(IB) No.96/Chd/Hry/2022

Under Section 9, IBC 2016

In the matter of:-

Swastik Petrochem

...Petitioner/Operational Creditor

Vs

Sunmaya Construction Pvt. Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No. II), are on official tour on account of colloquium today, the matter is adjourned to 13.12.2023.

Sd/-
Court Officer

November 2, 2023
Mamta